

of Rs. 500-900 was not called for because it had been almost entirely industrialised.

Closure of Mills

484. Shri Eaghunath Singh: Will the Minister of Labour and Employment be pleased to state how many mills in India are closed down at present?

The Deputy Minister of Labour (Shri Abid Ali): The information is given below.—

Number of establishments which have been closed down since 1st December 1956

Name of the State	No of establishments closed
Assam	1
Bombay	38
Madras	16
Mysore	18
Uttar Pradesh	15
West Bengal	.. 13

No closures have taken place in Andhra Pradesh and the Centrally Administered areas of Tripura, Himachal Pradesh Manipur and Laccadive, Andindivi and Minicoy Islands. Information is not at present available from other States

रोजगार दफ्तर बीकानेर

४८५ जी ए० सा० बाबुपाल क्या अब और रोजगार मंत्री यह बताने की कृपा करेंगे कि

(क) बीकानेर स्थित रोजगार दफ्तर में १९५५-५६ में कितने व्यक्तियों ने नौकरी प्राप्त करने हेतु अपने नाम दर्ज कराये ,

(ख) उन में से कितने व्यक्तियों को नौकरी मिली और उन में हरिजनों की संख्या कितनी है , और

(ग) ऐसे व्यक्तियों की संख्या कितनी है जिन्हें रोजगार दफ्तर में नाम दर्ज कराये

दो वर्ष हो गये किन्तु अभी तक नौकरी नहीं मिल पाई है ?

अब उपर्युक्त (जी) बाबुद मंत्री) :

(क) ६,३५६

(ख) ५३६ जिन में ७१ हरिजन शामिल हैं ।

(ग) ६३

Distribution of Cement

486. Shri Bhagavati: Will the Minister of Commerce and Industry be pleased to state

(a) the quota of cement allotted to the State of Assam and the quantity actually received by the said State within the specified period during each of the years 1954, 1955, 1956 and the first four months of 1957, and

(b) whether Government are aware that the short supply of cement to Assam has resulted in slow progress of building works in public as well as in private sector in that State?

The Minister of Commerce (Shri Kanungo) (a) and (b) A statement is attached [See Appendix III, annexure No 94] Although since the beginning of 1956, supplies have practically been equal to allocations, there is no gainsaying the fact that allocations have been less than the demand, owing to the paucity of supplies of cement. Slowing down of construction work is inevitable in such a situation. States other than Assam are also similarly affected.

मुस्लिमों का प्रश्न

४८७ जी सरज बाबु क्या मुस्लिमों तथा अल्पसंख्यक-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) दिसम्बर, १९५४ तक कितने मुसलमान पाकिस्तान चले गये ,

(ख) १९५५-५६ में कितने मुसलमान पाकिस्तान से वापस आये ,

(ग) क्या इन सभी मुसलमानों को, जो पाकिस्तान से भारत वापस आ गये, अपने पुराने घर मिल गये ,

(घ) यदि नहीं, तो इन में ऐसे कितने लोग हैं जिन्हें अपना पुराना घर नहीं मिला , और

(ङ) क्या यह सच है कि उत्तर प्रदेश में कुछ मुसलमानों को, जो पाकिस्तान नहीं गये, पाकिस्तानी करार दिया गया है ?

धनदायक तथा अल्पसंख्यक कार्य मंत्री (श्री मोहर बन्धु खन्ना) (क) प्रव्रजन के समय कोई जन-गणना न होने के कारण मही आकड़े मालूम नहीं हैं ।

(ख) जानकारी इस समय उपलब्ध नहीं है, लेकिन इन की संख्या बड़ी नहीं होगी ।

(ग) लगभग उन सभी लोगों को जिन्हें पात्र समझा गया, अपने मकान लौटाये जा चुके हैं ।

(घ) प्रश्न नहीं उठता ।

(ङ) जी, नहीं ।

Development of Industries in U.P.

488 **Shri Kalika Singh.**
Shri Sarjoo Pandey.

Will the Minister of Commerce and Industry be pleased to state

(a) which of the regions in the Uttar Pradesh State are lagging behind in the development of Industries and what steps Government have taken in accordance with the Industrial Policy Resolution dated the 30th April, 1956 to reduce disparity in the level of development with a view to secure a balanced and co-ordinated development of the industrial and the agricultural economy of the State as a whole, and

(b) the industries proposed to be located in the southern, eastern and hill areas of U.P. in the Second Five Year Plan?

The Minister of Commerce (Shri Kanungo): (a) In considering new industrial schemes, whether under the Industries (Development and Regulation) Act, 1951 or otherwise, in addition to factors such as the utility and technical soundness of the schemes, regional considerations are borne in mind and an endeavour is made to disperse industries in different regions having due regard to (i) the availability of raw materials, (ii) supply of water and electric power (iii) transport facilities, and (iv) proximity to consuming markets

(b) A statement is attached [See Appendix III annexure No 95]

Khadi Gramodyog Bhavan New Delhi

489 **Shri A K Gopalan:** Will the Minister of Commerce and Industry be pleased to state

(a) whether Contributory Provident Fund Scheme applies to the employees of Khadi Gramodyog Bhavan, New Delhi, and

(b) if not what steps the All India Khadi and Village Industries Commission propose to take in this direction?

The Minister of Commerce (Shri Kanungo) (a) and (b) The Contributory Provident Fund Scheme of the Commission has not yet come into force. According to the draft rules drawn up by the Commission, the scheme will apply to its employees appointed to substantive posts only. The staff of the Khadi Gramodyog Bhavan, New Delhi, now forms part of the temporary staff of the trading schemes of the Commission. The Scheme will apply to them as soon as they are brought on to the regular establishment of the Commission, which is under consideration